

HIGH COURT OF CHHATTISGARH: BILASPUR

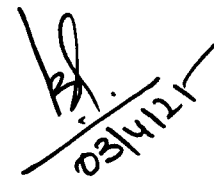
ENDORSEMENT

Endt. No. 295 /Confdl./2025 Bilaspur, dated the 03/04/2025
II-2-17/2001 (Part – IV)

Copy of Order No. ESTB-1/280/2025-GAD-1 dated 03.04.2025 issued by the Under Secretary, Government of Chhattisgarh, General Administration Department, Raipur forwarded to:-

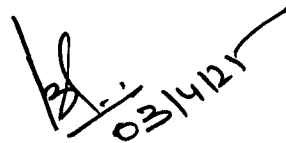
Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.


03/4/25

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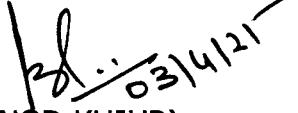
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
21. Shri Chandra Kumar Ajgalley, the then Principal District and Sessions Judge, Mungeli *for information and compliance. He is directed to take over charge at his new place of posting **immediately** and send his handing and taking over charge reports. He is further directed that if he is in occupation of Government accommodation, he should vacate the same **on or before 11.04.2025** under intimation to this Registry.*
22. Principal District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewada/ Dhamtari/ Durg /Jashpur at Jashpurnagar/ Janjgir-Champa/ Kabirdham at Kawardha/Kondagaon/Korba/ Korla (Baikunthpur)/ Mahasamund/ Raigarh/Raipur/ Rajnandgaon/ Surajpur/ Sarguja at Ambikapur /Uttar Bastar (Kanker) for information.
23. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
24. Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
25. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
27. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
29. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
31. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.

 03/4/25

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32. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
33. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
34. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.



(K. VINOD KUJUR)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
सामान्य प्रशासन विभाग
:: मंत्रालय ::
महानदी भवन, नवा रायपुर अटल नगर
:: आदेश ::

नवा रायपुर अटल नगर, दिनांक ३ अप्रैल, 2025
क्रमांक ESTB-1/280/2025-GAD-1 :: विधि और विधायी कार्य विभाग के आदेश क्रमांक
1326/973/XXI-B/C/G/2025, दिनांक 21.03.2025 द्वारा श्री चन्द्र कुमार अजगले, प्रधान जिला
एवं सत्र न्यायाधीश, मुंगेली की सेवाएं छत्तीसगढ़ उच्च न्यायालय से वापस लेते हुए,
प्रतिनियुक्ति पर छत्तीसगढ़ लोक सेवा आयोग में विधिक सलाहकार के पद पर नियुक्ति
हेतु सामान्य प्रशासन विभाग को सौंपी गई है।

2/ राज्य शासन एतद्वारा श्री चन्द्र कुमार अजगले, प्रधान जिला एवं सत्र
न्यायाधीश, मुंगेली को कार्यभार ग्रहण करने के दिनांक से आगामी आदेश तक छत्तीसगढ़
लोक सेवा आयोग में विधिक सलाहकार के पद पर प्रतिनियुक्ति पर पदस्थ करता है।


छत्तीसगढ़ के राज्यपाल के नाम से,
तथा आदेशानुसार


(के.पी. नेताम)
अवर सचिव

छत्तीसगढ़ शासन,
सामान्य प्रशासन विभाग

पृ.क्रमांक ESTB-1/280/2025-GAD-1, नवा रायपुर अटल नगर, दिनांक ३ अप्रैल, 2025
प्रतिलिपि :-

1. रजिस्ट्रार जनरल, माननीय छत्तीसगढ़ उच्च न्यायालय, बिलासपुर,
2. सचिव, माननीय मुख्यमंत्री, मुख्यमंत्री सचिवालय, मंत्रालय, नवा रायपुर अटल नगर,
3. महालेखाकार, छत्तीसगढ़, विधानसभा रोड, रायपुर, छत्तीसगढ़,
4. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग, मंत्रालय, नवा
रायपुर अटल नगर।
5. सचिव, छत्तीसगढ़ लोक सेवा आयोग, नार्थ ब्लॉक, सेक्टर-19, नवा रायपुर
अटल नगर,
6. संवर्धित- श्री चन्द्र कुमार अजगले, प्रधान जिला एवं सत्र न्यायाधीश, मुंगेली
छत्तीसगढ़
7. जिला कोषालय अधिकारी, जिला- रायपुर/ मुंगेली, छत्तीसगढ़,
की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।
8. आर्डर बुक।


अवर सचिव,
छत्तीसगढ़ शासन,
सामान्य प्रशासन विभाग